

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO.320
TO BE ANSWERED ON 03.02.2023

MISSING CHILDREN

320. SHRI JUAL ORAM:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note of instances of missing children being traced by the police although their relatives have not been traced during the last three years;
- (b) if so, the number of such children reported during the last three years, State-wise; and
- (c) the details of scheme formulated by the Government for the upbringing and education of such children?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) : The Ministry of Women and Child Development developed the "TrackChild Portal", which enables tracking of the missing and found children. One component of Track Child has "Khoya Paya" where any citizen can report for any missing or sighted children. The TrackChild Portal is implemented with support and involvement of various stakeholders namely Ministry of Home Affairs, Ministry of Railways, State Governments/ UT Administrations, Child Welfare Committees, Juvenile Justice Boards, National Legal Services Authority, etc. Standard operating procedures have been issued for the "Track Child" Portal. Advisories have also been issued to all States and UTs including Director General of Police of all States & UTs and other stakeholders regarding implementation of TrackChild portal. State/UT-wise number of children missing and traced by the police during last three years period (01.01.2020 to 31.12.2022) is at Annexure-I.

(c) : The Ministry is implementing a centrally sponsored scheme namely "Mission Vatsalya" to support to the State and UT Governments for delivering services for Children in Need of Care and Protection (CNCP) and Children in Conflict with Law (CCL) in difficult circumstances, including for the missing children. The Child Care Institutions (CCIs) established under the scheme support *inter-alia* age-appropriate education, access to vocational training, recreation, health care and counselling. The children in need of care and protection staying with their relatives or in foster care receive support under Mission Vatsalya.

ANNEXURE - I**ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (B) OF THE LOK SABHA UN-STARRED QUESTION NO.320 FOR ANSWER ON 03.02.2023 ASKED BY SHRI JUAL ORAM REGARDING MISSING CHILDREN****State/UT-wise number of children Missing and Traced by the police during last three years period i.e. 01.01.2020 to 31.12.2022**

Sl. No.	State/UT	Number of Children Missing	Number of Children Traced
1	Andaman & Nicobar Islands	66	61
2	Andhra Pradesh	3185	2137
3	Arunachal Pradesh	0	0
4	Assam	291	167
5	Bihar	1880	519
6	Chandigarh	257	180
7	Chhattisgarh	8871	7506
8	Dadra & Nagar Haveli and Daman & Diu	11	3
9	Delhi	9585	7552
10	Goa	7	3
11	Gujarat	10529	10056
12	Haryana	1146	846
13	Himachal Pradesh	310	271
14	Jammu & Kashmir*	106	40
15	Ladakh*	-	-
16	Jharkhand	8	23
17	Karnataka	14383	10983
18	Kerala	2427	2325
19	Lakshadweep	0	0
20	Madhya Pradesh	32976	32472
21	Maharashtra	3924	6650
22	Manipur	1	0
23	Meghalaya	176	203
24	Mizoram	0	0
25	Nagaland	0	1
26	Odisha	13220	12254
27	Puducherry	528	127
28	Punjab	534	164
29	Rajasthan	5448	4786
30	Sikkim	83	74
31	Tamil Nadu	1427	1006
32	Telangana	1260	560
33	Tripura	40	26
34	Uttarakhand	1006	826
35	Uttar Pradesh	5498	2243
36	West Bengal	27133	24603
Total		146316	128667

Number of children included for both Jammu & Kashmir and Ladakh********